

National Company Law Tribunal

Allahabad Bench

CP NO. 34/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE COMPANY: *Bee Kay Precisions India Pvt Ltd*

SECTION OF THE COMPANIES ACT: U/S 271/272 of the Companies Act, 1956

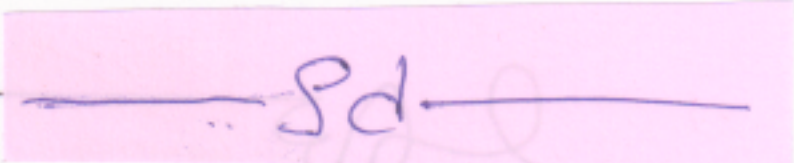
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------------|--------------------|---------------------------------|-------------------------------|
| 1. | <i>M K Bhand</i> | <i>OL ALD</i> | <i>ROC as &</i> | <i>[Signature]</i> |
| 2. | <i>Saral Srivastava</i> | <i>Advocate</i> | <i>ROC as & Behtwar</i> | <i>9/8/17 Sub 9/08/17</i> |

CP NO.34/ALD//2017

Sh. Saral Srivastava, Advocate for the petitioner company. It is submitted that the copy of this company petition has been served upon to the office of ROC as well as OL, Allahabad. Ld. OL informed that he has to receive instruction and seeks time to file reply. Hence, the time is granted.

The matter be listed on 7th September, 2017.

Dated: 09.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash